

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.603/2015

Date of Decision :- 08.06.2017.

CORAM: HON'BLE DR. MRUTYUNJAY SARANGI, MEMBER (A)

Shri V.J. Warwantkar,
 Working as Conservator of Forest,
 Working Plan Division Aurangabad.
 R/at 5/2, Forest Colony,
 Infront of SSC Board, New Osmanpura
 Aurangabad – 431 005. ... *Applicant*
(By Advocate Ms. Priyanka Mehndiratta)

VERSUS

1. The Union of India,
 Through the Secretary,
 Secretary, Govt. of India,
 Ministry of Revenue, Revenue
 and Forests, Parayavaran Bhavan,
 C.G.O. Complex, Lodhi Road,
 New Delhi 110 003.
2. The Chief Secretary
 Maharashtra Administration
 Mantralaya, Mumbai 400 032.
3. The Chief Forest Conservator,
 Mantralaya, Mumbai 400 032. ... *Respondent*
(By Advocate Shri V.S. Masurkar)

O R D E R (ORAL)

Per: Dr. Mrutyunjay Sarangi, Member (A)

The Applicant has filed this OA praying for a direction to the respondents to consider him for the post of Chief Conservator of Forest.

2. When this matter was taken up today, Ms. Priyanka, learned counsel for the applicant

submitted that the applicant has already been given promotion as prayed for in the OA. Shri V.S. Masurkar, learned counsel for the respondents produced a copy of the Government Order No.IFS-2017/C.R.30/F-7 dated 27.02.2017 wherein the applicant's promotion w.e.f. 15.10.2015 as the deemed date of promotion has been ordered.

3. In view of this, the applicant has no further grievance. The OA is disposed of as infructuous. No order as to costs.

(Dr.Mrutyunjay Sarangi)
Member (A)

dm.